

**GOVERNMENT OF NCT OF DELHI
DELHI DISASTER MANAGEMENT AUTHORITY**

No. F.18/DDMA/COVID/2020/164

Dated: 15.05.2020

ORDER

In continuation to DDMA order No. F.2/07/2020/S.I/122 dated 01.05.2020, Order No. F.2/07/2020/S.I/129 dated 03.05.2020 & Order No. F.2/07/2020/S.I/132 dated 04.05.2020 and in exercise of powers conferred under Section 22 of the Disaster Management Act, 2005; the undersigned, in his capacity as Chairperson, State Executive Committee, DDMA, GNCTD, hereby directs all authorities concerned in GNCT of Delhi for strict compliance of Standard Operating Protocol (SOP), for *movement of persons by train*, as issued by Ministry of Home Affairs (MHA), Gol, vide order No. 40-3/2020-DM-I(A) dated 11th May 2020 (copy enclosed).

Encl:- As above.


(Vijay Dev)
Chief Secretary, Delhi

Copy for compliance to:

1. Sh. P.K. Gupta, Pr. Secretary (Social Welfare) / State Nodal Officer, GNCTD.
2. Sh. Muktesh Chander, Spl. Commissioner of Police, Delhi / Nodal Officer of Delhi Police.
3. Pr. Secretary (H&FW), GNCTD.
4. All District Magistrates of Delhi.
5. All District Deputy Commissioners of Police, Delhi.

Copy for information to:-

1. Pr. Secretary to Hon'ble Lt. Governor, Delhi.
2. Addl. Secretary to Hon'ble Chief Minister, Delhi.
3. Secretary to Hon'ble Dy. Chief Minister, Delhi.
4. Secretary to Hon'ble Health Minister, Delhi.
5. Secretary to Hon'ble Labour Minister, Delhi.
6. Secretary to Hon'ble Transport Minister, Delhi.
7. Secretary to Hon'ble Social Welfare Minister, Delhi.
8. Secretary to Hon'ble Food & Supply Minister, Delhi.
9. Addl. Chief Secretary (Home), Delhi.
10. Commissioner of Police, Delhi.
11. Pr. Secretary (Revenue)-cum-Divisional Commissioner, Delhi.
12. System Analyst, O/o Divisional Commissioner, Delhi for uploading the Order on website of Delhi Government.
13. Guard File.

No.40-3/2020-DM-I (A)
Government of India
Ministry of Home Affairs

North Block, New Delhi-110001
Dated 11th May, 2020

ORDER

In continuation of Ministry of Home Affairs's Orders of even number dated 1st May 2020 and 5th May 2020 and in exercise of the powers, conferred under Section 10(2)(I) of the Disaster Management Act, the undersigned, in his capacity as Chairperson, National Executive Committee, hereby issues Standard Operating Protocol (SOP), for movement of persons by train, as Annexed herewith, to Ministries /Departments of Government of India, State/Union Territory Governments and State /Union Territory Authorities, with the directions for their strict implementation.


11/05/2020
Home Secretary

To: (As per list attached)

1. The Secretaries of Ministries /Departments of Government of India
2. The Chief Secretaries/Administrators of States/Union Territories

Copy to:


- i) All members of the National Executive Committee.
- ii) Member Secretary, National Disaster Management Authority.

Annexure

Standard Operating Protocol (SOP), for movement of persons by train

In order to facilitate movement of persons by trains, the following SOP is hereby laid down:

- i. Movement of trains shall be permitted by Ministry of Railways (MoR), in a graded manner, in consultation with Ministry of Health & Family Welfare (MoHFW) and Ministry of Home Affairs (MHA).
 - ii. Train schedule; protocols for booking, entry and movement of passengers; and coach service specifications shall be widely publicized by MoR.
 - iii. Only those passengers with confirmed e-tickets shall be allowed to enter the station.
 - iv. The movement of the passenger(s) as well as the driver of the vehicle transporting the passenger(s) to and fro the railway station shall be allowed on the basis of the confirmed e-ticket.
 - v. MoR shall ensure the following at the train stations:
 - a. All passengers shall be compulsorily screened and only asymptomatic passengers are allowed to enter/ board the train.
 - b. All passengers shall be provided with hand sanitizer at entry and exit points at station and in coaches.
 - c. All passengers shall be wearing face covers/ masks at entry and during travel.
 - vi. During boarding and travel, all passengers will have to observe social distancing.
 - vii. Health advisories/ guidelines will be circulated by MoR through Information, Education and Communication (IEC) campaign for their staff and passengers.
 - viii. On arrival at their destination, the traveling passengers will have to adhere to such health protocols as are prescribed by the destination State/ UT.
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11/05/2020.